

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 339 OF 2016 &
IA NO. 736 OF 2016**

Dated: 23rd January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Chhattisgarh State Power Distribution Co. Ltd. ...Appellant(s)

Vs.

Real Power Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. A. X. Boxipatro

Counsel for the Respondent(s) : Mr. Raunak Jain for R.1

Mr. C. K. Rai

Mr. Umesh Prasad for R.2

ORDER

Learned counsel for the Appellant states that the matter may be placed for admission tomorrow.

List the matter for admission tomorrow i.e., on **24.01.2017** if it is in order.

**(I. J. Kapoor)
Technical Member**

ts/sh

**(Justice Ranjana P. Desai)
Chairperson**